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SLP(C)No. 20573 OF 2001

ITEM No.50 & 64 Court No.11 SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.20573/2001

(From the judgement and order dated 04/09/2001 in RSA 1785/01
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

T.R. CHAUHAN Petitioner (s)

VERSUS

B.D. GANDHI & ORS. Respondent (s)

(With prayer for interim relief and Office Report)
WITH
C.P.(Civil)355/2002 in SLP(c)20573/2001

Date : 29/07/2002 This Petition was called on for hearing today.

CORAM :
HON'BLE MR. JUSTICE Y.K. SABHARWAL
HON'BLE MR. JUSTICE SHIVARAJ V. PATIL

For Petitioner (s) Mr. Ranjit Kumar, Sr.Adv.
Mr. Ashok K. Mahajan,Adv.

For Respondent (s)
& for Ptnr. in Mr. Mahabir Singh,Adv.
CP.355/2002

UPON hearing counsel the Court made the following
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....T....J
.SP2
The cases are adjourned for two weeks.

.SP1

(S.Thapar) (V.P. Tyagi) @@
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PS to Registrar Court Master@@
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